

11.15 hrs.

WEALTH (INHERITANCE) DUTY BILL

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): On behalf of Shri S.B. Chavan, I beg to move * for leave to introduce a Bill to provide for the levy and collection of a duty on the inheritance of wealth.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the levy and collection of a duty on the inheritance of wealth."

The motion was adopted

SHRI A.K. PANJA: I introduce* the Bill.

11.16 hrs.

MATTERS UNDER RULE 377

[English]

(1) Need to cover cotton growers under Crop Insurance Scheme

DR, DIGVIJAY SINH (Surendranagar): The cotton growers of India are placed in a greater predicament than any other agricultural producers because cotton is produced in marginal semi-arid regions suffering recurring drought conditions and crop failures.

In normal years, they suffer from non-remunerative prices in production because of the growing use of man made fibres; glut in global production of cotton and the proliferation of sick mills.

Ways and means must be found to offer crop insurance schemes to cotton growers.

(Interruptions)

SHRI KHURSHID AHMED CHOUDHRY (Faridabad): Sir, I refer to an item which appeared in the *Tribune*. This is an important matter. The Central Government through their intelligence agencies has started operating in Haryana the destabilisation of Shri Devi Lal's Government...(Interruptions)

MR. SPEAKER: It does not concern us. Please sit down.

(Interruptions)

SHRI V. KISHORE CHANDRAS. DEO (Parvathipuram): Sir, just now I asked you about my privilege motion against the Home Minister, Shri Buta Singh for deliberately misleading the House on Ram Janma Bhoomi issue. But just now, somebody from the Secretariat comes and whispers in my ear that it has been disallowed. Is this the manner in which we are to be informed? (Interruptions)

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): How can I whisper such a thing from here? I have not whispered anything in his ear.

SHRI V. KISHORE CHANDRAS. DEO: Not you. Somebody from the Secretariat came and whispered (Interruptions)

SHRI AMAL DATTA (Diamond Harbour): What is happening to Parliament? The motion which you say you have referred to them, has been disallowed by you! (Interruptions)

MR. SPEAKER: Is this about the Babri Masjid issue? Just a minute please...Let me find out. There might have been a slip. Yes please. It has been disallowed. Sorry.

(Interruptions)

SHRI AMAL DATTA: This is an important issue.